

IND-BARATH POWER GENCOM LIMITED
(Under Corporate Insolvency Resolution Process)
Corporate Debtor: Ind-Barath Power Gencom Limited

CP No.CP (IB) No.187/7/HDB/2019

List of Creditors as on November 17, 2020

(Pursuant to Regulation 13 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

(1) Financial Creditors (Related Party):

Sl. No.	Name of Creditor	Amount Claimed	Amount Admitted	Security Interest
1	Ind-Barath Power (Madras) Ltd	243,98,09,049	135,62,99,336	Nil
2	ARKAY ENERGY LIMITED (RAMESWARAM)	3,35,83,305	3,35,83,305	Nil
3	IND BHARAT THERMAL (POWER) Ltd.,	7,95,78,860	7,95,78,860	Nil
4	DHARMSHALA HYDRO POWER LIMITED	1,02,698	1,02,698	Nil
5	SRIBA SEABASE PVT LTD.	71,14,816	71,14,816	Nil
	Total	256,01,88,728	147,66,79,015	

Remarks:

1. The list of creditors is updated as per proof of claims and supporting documents received up to November 17, 2020.
2. The claim admitted is based on the amount claimed in respective forms and supporting documents submitted to substantiate proof of claims. Variances occurring between amount claimed and claim admitted are under verification.
3. Claims in foreign currency have been converted into INR (Indian Rupee) as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
4. Security Interest is under verification pending clarifications/documents.
5. The list of creditors and their respective claims are subject to further revision / updation based on the additional information requested with respect to claims.
6. Queries and Concerns, if any, can be addressed to Resolution Professional at rajesh.c.ird@gmail.com

For Ind-Barath Power Gencom Limited



Rajesh Chillale
Resolution Professional
IBBI/IPA-001/IP-P00699/2017-2018/11226

Hyderabad
November 17, 2020